



\$~41 to 49

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ C.O. (COMM.IPD-TM) 689/2022

MR DHANANJAY RATHI

.....Petitioner

Through: Mr. Karan Bajaj, Mr. Rupin Bahl and  
Ms. Aastha Arora, Advocates.

versus

RATHI RESEARCH CENTRE & ORS

.....Respondents

Through: Mr. Subhash Chawla, Advocate.  
Mr. Kapil Wadhwa, Ms. Apoorva  
Maheshwari and Mr. Anish Jindal,  
Advocates for D-2 to 7.

(42)

+ CS(COMM) 963/2018, I.A. 8034/2018, I.A. 16947/2021 & I.A.  
16637/2018

MR. ANIL RATHI & ORS.

.....Plaintiffs

Through: Mr. Sagar Chandra, Ms. Srijan Uppal,  
Ms. Mehak Dua and Ms. Aparna  
Tripathy, Advocates.

versus

DSR STEEL PVT. LTD. & ORS.

.....Defendants

Through: Mr. Subhash Chawla, Advocate for D-2  
to D-5.

(43)

+ CS(COMM) 603/2019, CCP(O) 73/2019, I.A. 15128/2019, I.A.  
260/2020, I.A.1132/2020, I.A. 1269/2020, I.A. 2276/2020 & I.A.  
4184/2020

MR. ANIL RATHI

.....Plaintiff

Through: Mr. Sagar Chandra, Ms. Srijan Uppal,  
Ms. Mehak Dua and Ms. Aparna  
Tripathy, Advocates.

**C.O. (COMM.IPD-TM) 689/2022 & Connected Matters**

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versus

SANJOG STEELS PVT. LTD. & ORS. ....Defendants

Through: Ms. Saumya Pandey, Advocate for D-1,2 and 8.

Mr. Subhash Chawla, Advocate for D-3 to 6, 10, 11, 21 and 22.

Mr. Rajan Bajaj and Mr. Ashish Rajput, Advocates for D-7.

Mr. Karan Bajaj, Mr. Rupin Bahl and Ms. Aastha Arora, Advocates for D-10 and 11.

(44)

+ CS(COMM) 654/2019, CRL.M.A. 16546/2020, I.A. 11421/2020, I.A. 7410/2020, I.A. 12173/2020, I.A. 12563/2021, I.A. 2944/2022, I.A. 9536/2022, I.A. 9535/2022, I.A. 16417/2022 & I.A. 1620/2023

MR. ANIL RATHI .....Plaintiff

Through: Mr. Sagar Chandra, Ms. Srijan Uppal, Ms. Mehak Dua and Ms. Aparna Tripathy, Advocates.

versus

SHRI SHARMA STEELTECH (INDIA) PVT. LTD. & ORS.

....Defendants

Through: Mr. Tanmay Mehta and Mr. Subhash Chawla, Advocates for D-7 and 8.

Mr. Karan Bajaj, Mr. Rupin Bahl and Ms. Aastha Arora, Advocates for D-9 and 10.

(45)

+ CS(COMM) 735/2019, I.A. 18493/2019, I.A. 96/2020, I.A. 3460/2020, I.A. 2182/2021 & I.A. 5869/2023

ARUN RATHI .....Plaintiff

Through: Mr. Tanmay Mehta and Mr. Subhash Chawla, Advocates.



versus

ANIL RATHI & ORS. ....Defendants  
Through: Mr. Sagar Chandra, Ms. Srijan Uppal,  
Ms. Mehak Dua and Ms. Aparna  
Tripathy, Advocates.

(46)

+ CS(COMM) 151/2020 & I.A. 4158/2020

ANIL RATHI ....Plaintiff  
Through: Mr. Sagar Chandra, Ms. Srijan Uppal,  
Ms. Mehak Dua and Ms. Aparna  
Tripathy, Advocates.

versus

RGTL INDUSTRIES LTD AND ORS. ....Defendants  
Through: Mr. Ashish Dixit, Advocate for D-1.  
Mr. Karan Bajaj, Mr. Rupin Bahl and  
Ms. Aastha Arora, Advocates for D-2  
and 3.  
Mr. Tanmay Mehta and Mr. Subhash  
Chawla, Advocates.

(47)

+ CS(COMM) 150/2021, I.A. 4664/2021, I.A. 5536/2021, I.A. 5544/2021,  
& I.A. 6995/2021

MR. ANIL RATHI ....Plaintiff  
Through: Mr. Sagar Chandra, Ms. Srijan Uppal,  
Ms. Mehak Dua and Ms. Aparna  
Tripathy, Advocates.

versus

SHREE SIDHBALI STEELS PRIVATE LIMITED & ORS.  
.....Defendants  
Through: Mr. Subhash Chawla, Advocate for  
D-2.



(48)

+ CS(COMM) 267/2022, I.A. 11562/2022, I.A. 13832/2023, I.A. 7470/2024

MR. DHANANJAY RATHI

.....Plaintiff

Through: Mr. Karan Bajaj, Mr. Rupin Bahl and  
Ms. Aastha Arora, Advocates.

versus

SHREE VASU STEELS PRIVATE LIMITED & ORS.

.....Defendants

Through: Mr. Subhash Chawla, Advocate for  
D-10 to 12.  
Mr. Kapil Wadhwa, Ms. Apoorva  
Maheshwari and Mr. Anish Jindal,  
Advocates for D-13 to 18.

(49)

+ CS(COMM) 214/2023, I.A. 6751/2023 & I.A. 7945/2024

DHANANJAY RATHI

.....Plaintiff

Through: Mr. Karan Bajaj, Mr. Rupin Bahl and  
Ms. Aastha Arora, Advocates.

versus

SHAMLI STEELS PVT LTD & ORS.

.....Defendants

Through: Mr. Subhash Chawla, Advocate.  
Mr. Kapil Wadhwa, Ms. Apoorva  
Maheshwari and Mr. Anish Jindal,  
Advocates for D-8 to 14.

**CORAM:**

**HON'BLE MR. JUSTICE TUSHAR RAO GEDELA**

**ORDER**

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**24.02.2026**

1. Learned counsel for the parties submit that the parties are in settlement talks before the Delhi High Court Mediation and Conciliation Centre, which is



listed on 25.02.2026 and seek a short accommodation on that account.

2. In view thereof, list on 18.08.2026.

**TUSHAR RAO GEDELA, J**

**FEBRUARY 24, 2026**

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